

[26 November, 2001]

RAJYA SABHA

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) to (d) The Central Government have not fixed the fee chargeable by the private doctors. However, as per the Code of Medical Ethics prescribed for the doctors, a physician should announce his fee to the patients before rendering services and not after operation or treatment is under way.

Purchase of machines in different hospitals in Delhi

†807. SHRI MUNAVVAR HASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total value of machines bought separately for different hospitals in Delhi for conducting various types of tests during the last five years;

(b) the number of machines out of the said machines lying out of order as on October 31, 2001 and since when;

(c) the total amount spent on maintenance and repairs of various types of machines during the last five years; and

(d) by when Government will get these machines repaired?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) to (d) The information is being collected and will be laid on the Table of the House.

Strong public health system in the country

808. SHRI C.O. POULOSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are of the opinion that stronger public health system is the only answer to bio-terrorism; and

(b) if so, the steps Government have taken for strong public health system in the country?

†Original notice of the question was received in Hindi.